

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-420(ND)/2017

COARM:

PRESENT: DR. V.K. SUBBURAJ
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.03.2019**

**NAME OF THE COMPANY: M/s. Regal Metal & Ferro Alloys Vs. M/s.
Sandeep Axles Pvt. Ltd.**

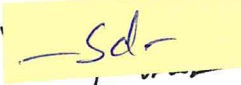
SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

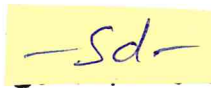
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Ms. Purti Marwaha & Ms. Heena George, Advocates for the Petitioner

ORDER

CA- 341/2019 has been filed by Bhushan Power & Steel Ltd. being aggrieved by rejection of part claim made by them before the liquidator. Court notice be issued to the liquidator returnable on 10th April, 2019. Dasti


(V.K. Subburaj)
Member (T)


(Ina Malhotra)
Member (J)